

SPECIAL BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/203(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	ALD AUTOMOTIVE PRIVATE LIMITED VS GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

**For Operational Creditor**

**Mr. Joy Saha, Sr.Adv.**

**Mr. Pankaj Agawal, Adv.**

**For the Corporate Debtor**

**Mr. Rohit Kumar Keshri, Adv.**

**Ms. Shivika Mehra, Adv.**

**Mr. Aditya K. Pandey, CS**

**Mr Nitish Kumar Singh, Adv.**

**ORDER**

1. Ld. Sr. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Pleadings are complete.
3. Post this matter before regular Bench on **21.06.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**